

No.DJ-E(B-4)Vol-VIII-34/1987- (By Regd. Post)  
Office of the District and Sessions Judge, Chamba, Division,  
Chamba.H.P.

Dated Chamba, the 4<sup>th</sup> January,2018.

OFFICE ORDER.

In pursuance to the Registry letter No. letter No. HHC/Admn.3(55)-17-JOA(IT)-279 dated 3<sup>rd</sup> January,2018 of the Hon'ble High Court of Himachal Pradesh, Shimla and in exercise of the powers vested in me under Rule 10 of the "Himachal Pradesh Subordinate Court's' Staff (Recruitment, Promotion and conditions of Services) Rules, 2012, the following selected candidate is hereby appointed in this Civil and Sessions Division as **Junior Office Assistant(IT) on contract basis** and further posted in the office of Mobile Traffic Magistrate, Chamba against vacant post.

Roll No	Name of the candidates	Father/Husband Name and Address.	Category	Mode of Appointment	Scale of post
260168	Sh.Manish Sharma	Sh.Jai Chand Sharma, Ashram,below UCOBank,Chakkar, Shimla5HPMob.No.9 4593-67088	General (UR)	Contract	Rs.5910-20200+ +1950 Grade Pay 7860(which shall be equal to minimum of the pay band + GP and 75 % of the grade payThe contract appointee will be entitled for increase in contractual amount @ 3% minimum of the pay band+ grade pay of the post) for further extended years and no other allied benefits will be given. The Contract employee shall be eligible for regularization as per policy framed by the State Government from time to time in this behalf, subject to availability of post and depending upon the work and conduct. The Contract employee/appointee shall sign an agreement as per Annexure-B enclosed.

